

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A.172 of 1997
(O.A.327 of 1997)

Date of Order: 29.5.97.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

ASHLOY CHRISTOPHER PREIRA

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr.B.C.Sinha, counsel, with
Mr.D.R.Ghosh, counsel, and
Mr.T.K.Biswas, counsel.

For the respondents: Ms.U.Sanyal, counsel.

O R D E R

Both sides appear and we have heard them.

Id.counsel for the respondents prays for an adjournment.
Matter be listed for hearing regarding admission on 25.6.97.
Supplementary, if any, may be filed by the petitioner within
a week from this date and the reply to the Supplementary, if
any, may be filed by the respondents within 3 weeks ~~xx~~ from
the date of filing the Supplementary Application by the peti-
tioner.

Plain Copy to both sides.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.